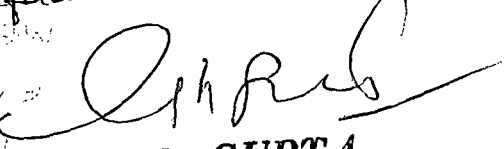


C.A.T. Bench, Jaipur

Date of Order	Orders
<u>18.7.2002</u>	None present for either side - In the interest of justice, the case is adjourned for 23-8-2002  M. L. CHAUHAN MEMBER (JUDICIAL)  (H. O. GUPTA) ADMINISTRATIVE MEMBER
<u>23-8-2002</u> Copy sent to AO & Cont & R. 2 vide 30, 44 dated 29.8.02	None present for either side even in the second round, The OA is dismissed in default.  GOPAL SINGH ADMINISTRATIVE MEMBER  G. L. GUPTA VICE CHAIRMAN